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Title: Issue regarding disrespect to the Member of the House while visiting Sabarimala temple in Kerala.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam Speaker, thank you very much for having given me an opportunity to raise the Privilege Motion.

As we all know, Sabarimala is the largest annual pilgrimage in the whole world. Around 30 million devotees visit Sabarimala every year. I have visited Sabarimala as a pilgrim for more than 40 years. This year also I went to Sabarimala on 21st November. Four other devotees also accompanied me. When I reached Nilakkal, 22 kms. away from Sabarimala, I was told that private vehicles were not allowed to go beyond that limit. The pilgrims were forced to take the Government buses to go to Pamba. I witnessed the pain and anguish of the pilgrims, especially of the senior citizens and children. Some devotees were forced to go by Government buses.

Unfortunately, some of them did not have much money and they had to walk. In order to provide relief to them, I enquired from the policeman about the reason as to why only the Government buses were being allowed and not the private buses. There was no answer for that.... (*Interruptions*)

Shri Yathish Chandra, IPS officer who was in charge of that area intervened in the matter and told me that the private buses would not be

allowed because there is a chance of landslide. Earlier, there was landslide also.... (*Interruptions*) He also told that the private buses would not be allowed because of the congestion in Pamba. I asked him if there was no congestion because of the Government buses, how could there be congestion because of the private buses? For that, there was no proper response. ... (*Interruptions*)

Instead of replying to my question, the officer asked me in a very harsh tone whether I would take the responsibility, if some untoward would happen.... (*Interruptions*)

I construe this as a mark of disrespect to an elected representative of this House. Madam, I request you to allow me to raise question on this Privilege Motion. ... (*Interruptions*)

HON. SPEAKER: The Privilege Notice is with me. I will go through it.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 1400 hours.

12 17 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14 00 hrs

The Lok Sabha reassembled at Fourteen of the Clock.

(Hon. Speaker *in the Chair*)

...(व्यवधान)

14 01 hrs

At this stage, Shrimati V. Sathyabama and some other hon. Members came and stood on the floor near the Table.

...(व्यवधान)

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): मैडम, जेपीसी के लिए बोल दीजिए, स्टेटमेंट देने के लिए बोल दीजिए। ... (व्यवधान)

माननीय अध्यक्ष: खड़गे जी, मैंने कहा न, आज सुबह आपने सुना न?

...(व्यवधान)

श्री मल्लिकार्जुन खड़गे : अगर मामला ही खत्म हो गया तो ... (व्यवधान)

14 02 hrs

At this stage, Shri Gurjeet Singh Aujla and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

HON. SPEAKER: Please do not shout like this.

... (Interruptions)

माननीय अध्यक्ष : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा। जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है और जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर व्यक्तिगत रूप से सभा पटल पर रख दें। केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा, शेष को व्यपगत माना जाएगा।

...(व्यवधान)